

ITEM NO.74

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 206/2016
PARMANAND GUPTA

Appellant(s)

VERSUS

THE REGISTRAR, HIGH COURT OF JUDICATURE
AT ALLAHABAD Respondent(s)

Date : 31/08/2016 This appeal was called on for hearing today.
For Appellant(s)

Mr. Anupam Mishra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.
Original record has been received.
Parties shall file the additional documents within four weeks.
List again on 15 th
November, 2016.

(PAWAN DEV KOTWAL)
Registrar